CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

O.A. No. 61/1291/2020



This the 04th day of May, 2021

HON'BLE MR. ASHISH KALIA, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

(Advocate: - Mr. Faheem Shokat Butt)

Versus

- 1. Union Territory of Jammu and Kashmir through Chief Secretary to Government, Civil Secretariat, Jammu-180001.
- 2. Secretary to Government Law, Justice and Parliamentary Affairs Department, Civil Sectt Jammu-180001
- 3. Jammu and Kashmir Public Service Commission through its Secretary, Reshamgarh Colony, jammu-180001.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

ORDER [ORAL]

(Delivered by Hon'ble Mr. Ashish Kalia, Member-J)

Learned counsel for the applicant submits that he wishes to withdraw the O.A.

2. Accordingly, the O.A. is dismissed as withdrawn.

(ANAND MATHUR) MEMBER (A) (ASHISH KALIA) MEMBER (J)

Arun